

## **Rejection of application for certificate of registration**

*November 23, 1998*

The Reserve Bank of India, in exercise of the powers conferred on it under Section 45 IA of the Reserve Bank of India Act, 1934 has rejected on November 21, 1998, the application for certificate of registration submitted by the M/s. Avia Finance & Investments Pvt. Ltd., 145 C Mittal Court, Nariman Point, Mumbai 400 021.

As such, the above company cannot transact the business of a non-banking financial institution as defined in Clause (a) of Section 45 I of the Reserve Bank of India Act, 1934.

**S. R. Singh**  
**Manager**

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